## IN THE HIGH COURT OF KARNATAKA AT BENGALURU ON THE DAY OF Wednesday THE 26th Day Of March 2025 COURT HALL NO.7 SITTING AT DHARWAD BENCH at 02:30PM

BEF0RE

## THE HON'BLE MRS JUSTICE M G UMA

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## THROUGH VIDEO CONFERENCING

Sl. No.	Case No.		Pet/Appl/Comp. F & Adv.	Resp. & Adv.	
	MATTERS PERTAIN TO PRINCIPAL BENCH, BENGALURU  FURTHER HEARING				
1	CRL.P 7516/2022 (DATE)	(482(Cr.PC) / 528(BNSS),)	PET: MR VINOD KANJI SHAH AND OTHERS POPAT PRASHANT DHARMASINH	KARNATAKA AND OTHERS HCGP FOR R1	
Conn	ected With			MAHESH S FOR R2	
1.1	CRL.P 7710/2022	(482(Cr.PC) / 528(BNSS),)	PET: MR. VINOD KANJI SHAH AND OTHERS POPAT PRASHANT DHARMASINH	RES: STATE OF KARNATAKA AND OTHERS HCGP FOR R1 MAHESH S FOR R2 (VK NOT FILED)	
1.2	CRL.P 7723/2022	(482(Cr.PC) / 528(BNSS),)	PET: MR VINOD KANJI SHAH AND OTHERS POPAT PRASHANT DHARMASINH	RES: STATE OF KARNATAKA AND OTHERS HCGP FOR R1 MAHESH S FOR R2 (VK NOT FILED)	
1.3	WP 1387/2022 R/W 482 OF CRPC REG: IA 1/24 FOR DIRECTION FILED BY COUNSEL FOR PETITIONER	(GM, RES)	PET: SRI NITIN KANJI SHAH AND OTHERS MAHESH S AND CO	RES: STATE OF KARNATAKA AND OTHERS  HCGP WAIVES NOTICE FOR R1 PRAVALLIKA FOR R2 (VK NOT FILED) PRASHANTH POPAT FOR R2	
1.4	WP 11756/2022 R/W 482 OF CRPC REG: NON COMPLIANCE OF OFFICE OBJN AT SCRUTINY STAGE	(GM, RES)	PET: SRI. NITIN KANJ SHAH AND OTHERS MAHESH S AND CO	IRES: STATE OF KARNATAKA BY AND OTHERS  POPAT PRASHANTH DHARMASINH FOR R2 (VK NOT FILED)	

## COURT HALL NO:22

1.5 WP 11818/2022 R/W 482 OF CRPC (GM, RES)

PET: SRI.NITIN KANJI RES: STATE OF SHAH KARNATAKA BY AND **OTHERS** 

MAHESH S AND CO

POPAT PRASHANTH DHARMASINH FOR R2

(VK NOT FILED)

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